

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1285 of 2019

IN THE MATTER OF:

APL Apollo Tubes Ltd.

...Appellant

Versus

Tanisha Scaffolding (India) Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Karan Gandhi and Ms. Sudiksha Saini, Advocates

For Respondent: Mr. Gaurav Kumar Singh, Advocate

ORDER

29.01.2020 Respondent may file Reply Affidavit within two weeks.

Rejoinder, if any, may be filed by the Appellant within a week thereafter.

List the Appeal 'for admission (after Notice)' on **28th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md